

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.181/99

Tuesday, this the 2nd day of March, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR R.K.AHOOJA, ADMINISTRATIVE MEMBER

P. Mohanan,  
Extra Departmental Mail Carrier/  
Extra Departmental Delivery Agent,  
Velichikala.P.O.  
Adichaneloor-681 573.

- Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil

Vs

1. Assistant Superintendent of Post Offices,  
South Sub Division,  
Kollam.

2. Senior Superintendent of Post Offices,  
Kollam.

3. Chief Postmaster General,  
Kerala Circle,  
Trivandrum.

4. V.Gopalakrishnan,  
Extra Departmental Delivery Agent,  
Velichikala-691 573,  
Adichanalloor.

- Respondents

By Advocate Mr A.Sathianathan, ACGSC(for R.1 to 3)

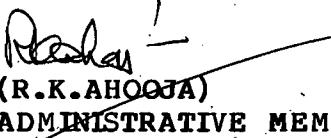
The application having been heard on 2.3.99, the  
Tribunal on the same day delivered the following:

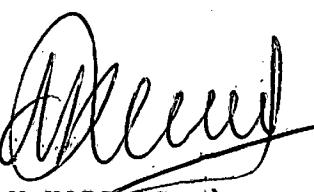
O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

After the matter was argued for quite some time, learned counsel  
for the applicant seeks permission to withdraw the application with  
liberty to take up the matter with the departmental authorities. The  
permission is granted and the O.A. is dismissed as withdrawn.

Dated, the 2nd of March, 1999.

  
(R.K.AHOOJA)  
ADMINISTRATIVE MEMBER

  
(A.V.HARIDASAN)  
VICE CHAIRMAN

trs/2399